RESUME OF WORK DONE BY LOK SABHA

[FOURTH LOK SABHA-EIGHTH SESSION, 1969]

(21st July to 30th August, 1969)



LOK SABHA SECRETARIAT NEW DELHI

September, 1969.

PREFACE

This publication contains a brief resume of work done by Lok Sabha during the Eighth Session of Fourth Lok Sabha, 1969.

New Delhi;

S. L. SHAKDHER,

September 16, 1969.

Secretary.

CONTENTS

									Pa
ı.	DURATION OF SESSION .								1
2.	ADJOURNMENT MOTION			•					I
3.	BILLS-								
	Government Bills .								2
	(ii) Private Members' Bills .								7
4.	CALLING ATTENTION STAT	ЕМЕ	NTS						11
5.	DIVISIONS		•						13
6.	FINANCIAL BUSINESS-								
	(i) Railway Budget .								14
	(ii) General Budge .								14
7.	LEAVE OF ABSENCE								14
8.	MOTIONS-								
	(i) Motion for Election of Spea	er							15
	(ii) Motion of No-Confidence in	the C	ounci	of A	liniste	rs			15
	(iii) Motions								16
	(iv) Motion for mod of S	Statut	ory R	ules a	nd Re	gulati	ons		17
	(v) Motion under Rule 388 for su	spens	ion of	rule					17
- 9.	OATH OR AFFIRMATION						٠.		18
10.	OBITUARY REFERENCES .								18
11.	PANEL OF CHAIRMEN .								18
12.	PAPERS LAID ON THE TABLE								18
13.	PERSONAL EXPLANATIONS U	J ND I	ER R	ULE	357				19
14.	PETITIONS					٠.			19
15.	PRIVILEGE MATTERS .							•	20
16.	QUESTIONS— .								
	(i) Starred								21
	(ii) Unstarred								21
	(iii) Short Notice	`•							21
	(iv) Half-an-Hour discussions arising	g out	of ans	ι	itc ç	res io	ns		22

17.	RESIGNATION BY SPEAKER	.]
18.	RESIGNATION BY MEMBERS	.]
19.	resolutions—	
	(i) Statutory Resolutions	.]
	(ii) Private Members' Resolutions	.]
20.	SHORT DURATION DISCUSSIONS (RULE 193)	٠.,
21.	STATEMENTS BY MINISTERS—	
	(i) Suo moto Statements made/laid under rule 372.	.]
	(ii) Statement under Rule 199	.]
	(iii) Correcting information under Direction 16	
22.	STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS	<u> </u>

RESUME OF WORK DONE BY LOK SABHA DURING THE EIGHTH SESSION OF FOURTH LOK SABHA (JULY-AUGUST, 1969)

1. DURATION OF SESSION

Date of commencement .

. 21st July, 1969.

Date of adjournment sine die

. 30th August, 1969.

Date of prorogation

. 3rd September, 1969.

Number of days of sitting

. 29

Number of hours of sittings . . .

. 178 hours and 10 minutes.

2. ADJOURNMENT MOTION

Admitted and discussed

Subject		Name of member	Date when admitted	Date when discussed	Decision of the House	Time taken
Railway accidents		Shri Hem Baru	a 22-7-69	22-7-69	Negatived	H. M. 2·20

· DZT		7			,	1 34 14	7
	Progress/Remarks	6	Motion for extension of time for presen-	Select Committee upto the first day of the next session adopted without	discussion. Pending	Pending	Pending
	No. of amend- ments carried	•				:	:
	No. of amend-ments tabled	7				:	:
	Tine	•	H. M.	i	:	:	:
(ii) Private Members' Bills	Date of discussion in Lok Sabha	۶ ا	21-7-69 (Extention of time	Report)	:	:	:
(ii) Private	Date of laying on the Table (In the Case of Bills passed by Rajya Sabha)	-	:		:		:
	Date of Introduction		[Earlier Session	; ;	25-7-69	25-7-69	25-7-69
-	Title of the Bill and Member Incharge	п	The Enlargement of the Appellate (Criminal) Jurisdiction of the Supreme Court Bill, 1968 by Shri Anand Narain Mulla.		The Untouchability (Offences) Amendment Bill, 1969 (Amendment of sections 2, 3, etc.) by Shri Madhu Limaye.	The Constitution (Amendment) Bill, 1969 (Amendment of Part X, articles 244A and 371B) by Shri Madhu Limaye.	4 The Central Universities (Teachers' Participation) Bill, 1969 by Shri Madhu Limaye.
	No.	-	н		ч	m	•

				8					
9 Pending	Pending	Pending	Pending	Pending	Pending	Pending	Withdrawn on 25-7-69	Motion for circula- tion for eliciting opinion negatived.	Withdrawn on 8-8-69.
:			-		:	:	,	:	:
- :	:			:	:	:		н	
• :				:				2.08	0.42
w :	:	r:			:			25-7-69 [Motion for cir- culation for eliciting opinion]	25-7-69 8-8-69 (Consideration)
4			:	:	:				
3 25-7-69	25-7-69	. [25-7-69	25-7-69	25-7-69	25-7-69	25-7-69	[Earlier Session- 21-2-69]	[Earlier Session- 29-11-68]	[Earlier Session- 16-2-68]
	12.4 and Amendment of section 14) by Shri Madhu Limaye. The Telengana (Opinion Poll) Bill, 1969 by Shri M. Narayana Reddy.	The Central Government Employees Recruitment Bill, 1969 by Shri Maharaj Singh Bharti.	The Smoking Hazards (Advertisement) Bill, 1969 by Shri George Fernandes.	9 ' The Indian Railways (Amendment) Bill, 1969 (Insertion of new section 62.4, etc.) by Shri George Fernandes.	The Boundary Commission Bill, 1969 by Shri Nath Pai.	The Constitution (Amendment) Bill, 1969 (Omission of article 359) by Shri Nath Pai.	The Income-tax (Amendment) Bill, 1969 (Amendment of section 80C) by Shri S. S. Kothari.	The Regulation of Expenditure and Eradicalion of Corruption Bill, 1968 by Shri Humayun Kabir.	The Code of Civil Procedure (Amendment) [Bill, 1968 (Omission of section 87B) by Shri M. Narayana Reddy.
- N	v	1	0 0	, o	or O	=======================================	7	13	4 ·

general and magging general as			TORK ME !	9			,
Pending.	Pending.	Motion for consideration negatived on 22-8-69.	Pending	Pending	Pending -	Pending	Discussion not con- cluded, Pending.
				:		:	
		7					
	,	2.14					0.04
:		8-8-69 22-8-69 (Consideration)					22-8-69 (Consideration)
8-8-69	8-8-69	[Earlier Session 16-2-68]	22-8-69	22-8-69	22-8-69	22-8-69	[Earlier Session- 21-2-69]
15 The All-India Institute of Medical Sciences (Amendment) Bill, 1969 (Amendment of sections 2, 4, etc.) by Shri George Fernandes.	The Wealth Tax (Amendment) Bill, 1969 (Insertion of new section 16A) by Shri Beni Shanker Sharma.	The Constitution (Amendment) Bill, 1967 (Amendment of articles 4, 80 etc.) by Shri Shiva Chandra Jha.	The High Court Judges (Conditions of Service) Amendment Bill, 1969 (Amendment of section 13 and the First Schedule) by Shri M. Narayana Reddy.	The Constitution (Amendment) Bill, 1969 (Amendment of Bighth Schedule) by Shri Maharaj Singh Bharti.	The Foreign Donations and Aid Regulation Bill, 1969 by Shri Om Prakash Tyagi.	The Constitution (Amendment) Bill, 1969 (Amendment of Pirst Schedule) by Shri George Fernandes.	The Public Undertakings (Compulsory Approval of Agreements) Bill, 1969 by Shri S. S. Kothari.
15	, 91	17	, 8	61	8		2

Summary

ı.	Bills pending at t	he er	nd of t	he las	t Sess	ion	•	•	•	•			196
2.	Bills introduced		•	•				• `					16-
3.	Bills withdrawn	•		•	•	•	•		.				2
4.	Motion for consid	lerati	io n —r	egati	ved		•		•				1
5.	Motion for circula	ation	for el	icitin	g opin	ion—	negat	ived					I
6.	Bills pending at t dated 15-9-69)		nd of th							ulletin	Par	t II,	207

have.

4. CALLING ATTENTION STATEMENTS

Name of Minister Date of statement 4 ook Shri Dinesh Singh	Time Taken
4 nok Shri Dinesh Singh	
	5
	H.M. 0·29
21-7-1969	
ta Shri Dinesh Singh	0.26
22-7-1969	
Shri Vidya Charan Shukla	0.37
23-7-69/ 24-7-69	
appa Shri Surendra Pal Singh	0 · 50
24-7-1969	
Dr. K. L. Rao	0;19
25-7-1969	
Dr. Karan Singh	0.14
28-7-1969	
Shri Y. B. Chavan	0.33
29-7-1969	
i Shri Dinesh Singh	0.25
30-7-1969	
Dr. K. L. Rao	0.36.
i	21-7-1969 ta Shri Dinesh Singh

1	2	3	4	5
		~		н. м.
10.	Deployment of Central Indus- trial Security Force in Durga- pur Steel Plant.	Shri Jyotirmoy Bosu.	Shri Y.B. Chavan	0.12
II.	Vandalism by policemen in West Bengal Assembly pre- mises.	Shri Yashpal Singh	Shri Y.B. Chavan 4-8-1969	0.55
12.	Reported killing of seven persons including five personnel of the C.R.P. by Naga hostiles at Krikima, Nagaland.	Shri Hem Barua	Sardar Swaran Singh.	0-33
13.	Protest letters sent by the Edu- cation Minister of West Bengal against forfeiture of copies of Hindi Hindustan of Delhi.	Shri Samar Guha	Shri Vidya Charan Shukla. 6-8-1969	0.24
14.	Reported efforts by the Congress President to bring pressure and undue influence on Bihar M.L.As by promising them termination of President's rule there, thereby jeopardising free and fair election of the President of India.	Shri Madhu Limaye	Shri P. Govinda Menon. 7-8-1969	1:00
15.	Reported move by the Govern- ment of Pakistan to stall pro- posed visit of Khan Abdul Ghaffar Khan to India.		Shri Dinesh Singh	0.16
16.	Reported death of 12 gangmen when a goods train ran over them on a small bridge between Hyderabad and Secundera- bad.		Dr. Ram Subhag Singh.	و 0·31
17	Reported dispute between the staff and the administration of the National Library, Calcutta.	Shri H. N. Mukerjee	Dr. V.K.R.V. Rao	0-12
18	. Devastating floods in the Ganges in Bihar.	Shri Prabhu Dayal Himatsingka	Dr. K. L. Rao	0.26
19	Representative Larry Cough- lin in the American Congress that the United States was secretly supplying arms to Pakistan.	•	Shri Dinesh Singh	o· 3 o
20	o. Reported resignation of some Directors of National Labora- tories.	Shri Nuggehalli Shivappa.	Dr. V. K. R. V. Rao 21-8-1969	0.42

I	2	3	. 4	5
				н. м.
21.	Letter reported to have been written by Shri B.D. Kalelkar, Director-General of Technical	Shri N. P. C. Naidu	Shri Fakhruddin Ali Ahmed	0.08
	Development to the General, Manager of M/s Asian Cables Bombay demanding Rs. 4 lakhs for the issue of diversification permission to manufactur Polythene pipes.		22-8-69	
22.	ment for virtual take over	Shri S.M. Joshi.	Shri K. V. Raghunatha Reddy.	0.21
	of the Times of India group of papers by the Government in return that cases of misma- nagement and misappropriation against Shri Shanti Prasad Jain and others will not be proceeded with.		25-8-69 .	
23.		Shri H. N. Mukerjee	Shri Dinesh Singh	0.22
	Mosque in Jerusalam.		26-8-69	
24,	Demands of employees of the	Shri Shri Chand Goyal	Shri Y. B. Chavan	0.14
	Union territory of Chandi- garh.	- Сусуал	28-8-69.	

5. DIVISIONS

Number of Divisions held.....23

6. FINANCIAL BUSINESS

(i) Railway Budget

00,000	Date of presentation	Date(s) of discussion			Time taken
Supplementary Demands for Grants (Railways) 1969-70	28-7-1969	20-8-1969 21-8-1969) or D	ussion and voting Supplementary emands for Grants tailways)	H. M. 2·02
Demands for Excess Grants (Railways) 1967-68	4-8-1969	21-8-1969 25-8-1969	or E	cussion and voting n Demands for access Grants (Rail- ays)	1.40
Subject	(ii) Ger	Date(s) of	dget		Time taken
Subject	Date of	Date(s) of			
Subject Supplementary Demands for Grants(General) 1969-70	Date of	Date(s) of	Disc o	cussion and voting n Supplementary emands for Grants General)	taken

7. LEAVE OF ABSENCE

Sl. No.			Name	of	Membe	r				for grant	which ed		ate when we granted
_	<u> </u>		.	_							-4 - 4-	_	
1.			Tamaskar	•		•	•		17-4-69	to	16-5-69	-	
2.			Ranjan						2-4-69	to	25-4-69	-	
3⋅	Shri	S.C. B	esra						1-5-69	to	16-5-69		
4.	Shri	Pashab	hai Patel						21-7-69	to	7-8-69	}	29-8-69
Ś.	Shri	E. K.	Nayanar		·	:	_		24-7-69	to	23-8-69	- 1	
6	Shri	Viren	Shah	•	-	-	•		11-8-69	to	27-8-69	1	•
7.				Lal	:	:	:	:	17-3-69	to	16-5-69	j	

^{*}Absence condoned.

8. MOTIONS

(i) Motion for Election of Speaker

Brief Subject	Under rule	Proposer	Seconder	Date of discussion	Decision of the House
Choosing Shri G. S. Dhillon as the Speaker.	7	Shri K. Raghuramaiah	Shri Bibhuti Mishra	8-8-69	Adopted unanimously.

(ii) Motion of No-confidence in the Council of Ministers

Brief Subject	Under rule	Member	Date on which leave of the House was asked for	Whether leave was granted by the House	Date of discus- sion	Decision of the House
No-Confidence in the Council of Minis- ers	198	Shri Madhu Limaye	28-8-69	Leave not granted.		

_
ē
•
•
•
5
Ę
_
3
-
_

Si.	Brief Subject	Name of Member who moved	Date(s) of discussion	Time	Ministry/Department concerned	Remarks
1				Н. М.		
₩	Appreciation for the dignity and great success with which Shri N. Sanjiva Reddy presided over the deliberations of the House as its Speaker.	Shrimati Indira Gandhi	22-7-69	5 0	Prime Minister's Secretariat	Adopted unanimously on 22-7-69, on 23-7-69, the Deputy Speaker read out a letter from Shri N. Sanjiva Reddy, conveying his thanks to the House and all Members for adopting a motion appreciating his work as Speaker.
4	Statement made by the Minister of Home Affairs regarding violation of the sanctity of the West Bengal Legislature premises.	Shri Hem Barua	69-8-9	4 08	Horre Affairs)	:
w	Agitation for separate State of Telengana	Shri Kanwar Lal Jupta	18-8-69	5 58	Hone Affairs	Negatived
	•4 Destruction of life and property caused by the floods.	Shri Hem Barua	30-8-69	0 54	Irrigation and Power	Discussion not concluded.
٠,	 Harrowing misery caused by the droughts in some parts of the country. 	ome Shri Bra Sezhiyan	30-8-69		Food, Agriculture, Community Develop- ment and Coopera- tion.	Discussion not conciuded:
Ď.	Disc 'ed together			7		, t

i	s	not			
	Remarks	Discussion concluded.		Remarks	Adopted
Rules and Regulations	ime Ministry/Department	I. Home Affairs	rule	Time taken	H. M. 0.02
	iber Date on Time which moved/taken discussed	16-5-69 (Seventh Session) 23-7-69	388 for suspension of	Date on which motion moved	30-8-69
(iv) Motion for Modification of Statutory	Name of Member	Conduct) Shri N: K.P. S	(v) Motion under Rule 388 for suspension of rule	Member	Shri Prakashchand B. Sethi
W (iv)	Sl. Brief subject No.	1 Modification of the All-India Services (Conduct) Shri N. K.P. Salve Rules, 1968.		Brief Subject	in its application to the motion for reference of the Comptroller and Auditor-General's (Duties, Powers and Conditions of Service) Bill, 1969 to a Joint Committee.

Modification of Statutory Rules and I

9. OATH OR AFFIRMATION

	Name	Constituency	State	Language of oath/affir- mation	Date
Shri	Shripati Misra	. Sultanpur	Uttar Pradesh	Hindi (Oath)	21-7-69.
		10. OBITU	ARY REFERI	ENCES	
Sl. No.	Name and particul of Membership	ars Date of death	Date on which reference made	Time taken	Remarks
				Н. М.	
1.	Dr. Gopalrao Bajir Khedkar, Member the First and Secon Lok Sabha.	of	21-7-69	0.10	
2.	Shri N. Ramaseshaia Member of the Fir Lok Sabha.		21-7-69	ار	
3.	Shri Humayun Kabi sitting Member Lok Sabha.		19-8-69	0.28	After obituary references, the House was adjourned.
		11. PANEL	OF CHAIRME	N	7
	Members nominate	ed		Date	of nomination
3.	Shri Y. Gadilingana Shri P. K. Vasudevan Shri M. B. Rana Shri S. R. Rane Shri Prakash Vir Sh Shri K. N. Tewari	Nair		23-7-69	
-		12. PAPERS LAI	D ON THE T	ABLE	
	(i) By Govern	nment		. 502	
	(ii) By Private	Members .		12	ď
			18		

13. PERSONAL EXPLANATIONS UNDER RULE 357

Serial No.	Brief Subject	Name of Member Date who made the personal explanation	Time taken
			H.M.
I.	Certain remarks about Shri K, K. Shah being a member of Janhit Nidhi Trust made by Shri Prakash Vir Shastri on the 25th August, 1969.	Shri K.K. Shah	9 0.01
2,	Certain statement made by Shri N. Dandeker in the House on the 28th July, 1969 about Bank Shares owned by him.		9 0.02
3.	Certain statement about Shrimati Sharda Mukerjee made by a Member of Rajya Sabha in that House, on the 29th August, 1969.	Shrimati 30-8- Sharda Mukerjee	69 0.08
	14. PETITION	rs	
	Presented by Members		. 5

Serial No.	Brief Subject	Name of Member who raised the matter	Date on which matters brought before the House	Decision of the House	Time taken
1	2	3	4	5	6
					H.M.
I,	Alleged aspersions on the Deputy Speaker by the <i>Hindustan</i> <i>Times</i> in an article entitled "The Week in Parliament" pub- lished in its issue dated 27-7-1969.	Shri Tenneti Viswanatham	28-7-69 1-8-69	On 1-8-69, the Deputy-Speaker read out in the House the letter of explanation and apology received from the Editor-in-Chief, Hindustan Times, which the House decided to accept and drop the matter, after the Editor of the newspaper had published it in his newspaper dated 2-8-69.	0·10
2,	Alleged circulation to Press of the distorted version of proceedings of the House, by the Executive Secretary of the Swatantra Parliamentary Party (Shri A.P. Jain), casting aspersions on the Deputy Speaker.	Shri S.M. Banerje Shri Molahu Prasad Shri Dhireswar Kalita	e 5-8-69	On 5-8-69, the Deputy Speaker read out in the House the letters of regret received from Shri A.P. Jain and the Leader of the Swatantra Party. In view of the regret expressed, the House decided to drop the matter.	0∙06
3.	Alleged misreporting of the speech of Shri Shashi Bhushan, M.P. delivered in the House on 29-7-1969, by the <i>Indian Express</i>	Bhushan	7-8-1969 11-8-1969	On 11-8-1969, the Speaker read out the letter of regret received from the Editor of the Indian Express. The House thereupon decided to drop the matter.	0.03
4.	Alleged breach of privilege and contempt of the House committed by (i) Shri Tej Kiran Jain and others; and the (ii) High Court of Delhi re. notice served on the former Speaker, Shri N. Sanjiva Reddy, and four others members of Lok Sabha, requiring them to appear in the High Court of Delhi in connection with a suit for damages filed by Shri Tej Kiran Jain and others in respect of certain statements made by them in Lok Sabha.	Salve	22-7-1969 1-8-1969 4-8-1969 6-8-1969 18-8-1969	Privileges on 18-8-69	0.30 0.07 0.08 0.01 0.40

16. QUESTIONS

(i) Starred

Number of Questions put down in Question Lists .	•	840
Number of Questions orally answered		123
(ii) Unstarred		
Number of Questions put down in Question Lists and written answers furnished	i	5380
(iii) Short Notice		
Number of Questions put down in Question lists		13
Number of Questions orally answered		12

(iv) Half-an-hour Discussions arising out of Answers to Questions

l 	Brief Subject 2 Oil drilling at Bodra in West Bengal	Name of Member who raised discussions	Date	Ministry/Deptt.
\ \				
1		3	4	\$
		Shri Jyotirmoy Bosu	25-7-69	25-7-69 Petroleum and Chemicals.
	Export of rail wagons to U.S.S.R and other countries	Shri N. K. Somani	58-7-69	Foreign Trade and Supply.
	Crisis in Jute Industry	Shri Beni Shanker Sharma	30-7-69	Do.
4 Industria	Industrial Licensing Policy Enquiry Committee .	Shri N.K.P. Salve	1-8-69	Industrial Development, Internal Trade and Company Affairs.
5 Export of	Export of Iron Ore to Japan	Shri Surendranath Dwivedy	69-8-8	Foreign Trade and Supply.
6 Disciplinar participa	Disciplinary action taken against P&T employees for participating in 19th September, 1968 strike.	Shri Bhogendra Jha	69-8-11	Communications.
7 Farmer's	7 Farmer's dues outstanding against Sugar Mills in U.P.	Shri Prakash Vir Shastri .	13-8-69	Food, Agriculture, Community Development and Cooperation.
8 Capital st	8 Capital structure of the "Basumati"	Shri Jyotirmoy Bosu	20-8-69	Industrial Development, Internal Trade & Company Affairs.
9 Netaji Mu	9 Netaji Museum in Delhi	Shri Samar Guha	22-8-69	Education and Youth Services
10 National T	National Textile Corporation .	Shri S. R. Damani	25-8-69	Foreign Trade and Supply.
11 Public Sector Industries		. Shri Sitaram Kesri .	29-8-69 Finance.	Finance.

17. RESIGNATION BY SPEAKER

Name of Speaker			Date of resignation	Date of announcement in the House
Shri N. Sanjiva Reddy	•	•	19-7-1969 (5 P.M.)	21-7-1969
	18. RES	IGNATION BY	MEMBER	
Name	State	Constituency	Date of Resignation	Date of announcement in the House
Shri Sohan Singh Basi	Punjab	Ferozepore	25-7-1969	28-7-1969

19. RESOLUTIONS

(i) Statutory Resolutions

8-8-69 †2 55 Finance . Negatived 11.8.69
55 Finance 40 Information an Broadcasting 39 Education .
8.69 †2 8.69 †42 8.69 †42 8.69 **3 8.69 8.69 8.69 8.69 8.69 8.69 8.69 8.69
8.69 8.69 8.69 8.69 8.69 8.69 8.69
9 2 8 8 8 8 8 8 8 8 8 8 8 8 8 8 8 8 8 8
Shri Kanwar Lal Gupta Shri Yashpal Singh Shri Shri Chand Goyal
Ordinance, 1969 (Ordinance No. 4 of 1969). 4 Disapproval of the Gold (Control) Amendment 123 Ordinance, 1969 (Ordinance No. 6 of 1969). 5 Disapproval of the Press Council (Amendment) 123 Ordinance, 1969 (Ordinance No. 5 of 1969) 6) Disapproval of the Banaras Hindu University (Amendment) Ordinance, 1969 (Ordinance No. 7 of 1969).
4 2 6
(a) of the Contract of the Con

			,	
Adopted.	<u></u>	sed by Rajya Sabha. 1969 as passed by Rajya Sabha. 8) Bill, 1969 as passed by Rajya Sabha.	Remarks.	
ffairs	3ill, 196	a Sabh I by Ra	Re	
Home Affairs	58. rr of Undertakings) Bill, 1969.	Sabha. I by Rajs as passe	tment	
	Inderta	Rajya : 1s passed 1, 1969	inistry/Department concerned	
†††r 34	58. er of U	sed by 1969 (1969 (1981)	inistry	

30-8-69

Shri Vidya Charan Shukla,

356

7 Approval of the Proclamation in relation to the State of Bihar.

Rajya	
as passed by	
Logistature (Deregation of Powers) Bill, 1969 as passed by Rajya	(ii) Private Members' Resolutions

H, M.	Shri Rabi Rav	1 Abolition of privy purses
ne Ministry/Department concerned	Name of Member Date(s) of Time who moved moving and taken discussion	erial Brief Subject No.
	(ii) Private Members' Resolutions	(ii)
nt) Bill 1968. 1969. 9. 1969, as passed by Rajya Sabha. ent) Bill, 1969 as passed by Rajya Solor of Powers) Bill, 1969 as passed by Bajya Solor of Powers) Bill, 1969 as passed by	the Indian Railways (Second Amendmer the Banking Companies (Acquisition ar he Central Sales Tax (Amendment) Bill, the Gold (Control) Amendment Bill, 196 the Press Council (Amendment) Bill, 15 the Banaras Hindu University (Amendm the Bihar State Legislature (Delegation	• Discussed together with the motion for consideration of the Indian Railways (Second Amendment) Bill 1968. • Discussed together with the motion for consideration of the Banking Companies (Acquisition and Transfer of Undertakings) Bill, abjects together with the motion for consideration of the Central Sales Tax (Amendment) Bill, 1969. † Discussed together with the motion for consideration of the Fress Council (Amendment Bill, 1969, as passed by Raiya Sabha. ††Discussed together with the motion for consideration of the Banaras Hindu University (Amendment) Bill, 1969 as passed by Raiya Sapha.

Serial

25

Negatived.

Discussion not

Em-

concluded.

Negatived.

Home Affairs Labour, Employment and Rehabilitation Finance r 55 (excluding 1 hour 2 minutes taken during Seventh Session) 35 9 0 1-8-69 14-8-69 29-8-69 9-5-69 (Seventh Session) 1-8-69 29-8-62 Shrimati Tarkeshwari . Shri Jyotirmoy Bosu 2 Nationalisation of foreign trade, general insurance, etc. 3 Unemployment

20. SHORT DURATION DISCUSSIONS (RULE 193).

Serial No.	Brief Subject	Name of Member who raised discussion	Date(s) of Time discussion taken	Fime taken	Σ	Ministry/Department concerned
H	Deterioration of Law and order situation in Delhi	Shri Kanwar Lal Gupta	31-7-16		3. K	H. M. 2 32 Home Affairs.
7	2 Revised regulations issued by Government regarding Scholarship Shri Suraj Bhan scheme for Scheduled Castes and Scheduled Tribes students	Shri Suraj Bhan	12-8-1969	79	91	2 16 Social Welfare.
ю	Central Government employees still under suspension or termination Shri S. M. Banerjee of service and restoration of recognition of their unions, associations and federations.	Shri S. M. Banerjee	26-8-1969		8	2 oo Home Affairs.

21. STATEMENTS BY MINISTERS

(i) Sou Motu Statements made/laid under Rule 372

No.		Name of Minister	Date	Time taken
1	2	3	4	5
•				н. м.
1	Historic cosmic event of the U.S. as tronauts landing on the moon.	s- Shrimati Indira Gandhi.	21-7-1969	0.03
*2	Railway accidents regarding (i) derailment of 6Dn Allahabad-Gorakhpur Express on the 21-6-1969 and (ii) Collision between 513 Up Goods train and 398 Up Passenger train on 14-7-1969.	Dr. Ram Subhag Singh.	21-7-1969	0.11
3	Nationalisation of Banks	Shrimati Indira Gandhi.	21-7-1969	0.13
4	Order passed by the Supreme Court on the 22nd July, 1969 in regard to the Banking Companies (Acquisition and Transfer of Undertakings) Ordinance, 1969.	Gandhi.	22-7-1969	0.03
5	Government business for the week commencing the 28th July, 1969.	Shri K. Raghuramaiah.	25-7-1969	0.26
* 6	Decision of the U.K. Government to impose 15 per cent tariff on Cotton textiles imported from Commonwealth countries with effect from 1-1-1972.	Shri Bali Ram Bhagat.	28-7-1969	0.01
7	Relay fast in Delhi by primary school teachers.	Dr. V.K.R.V. Rao	31-7-1969	0.09
8	Report of the Banaras Hindu University Inquiry Committee.	Dr. V.K.R.V. Rao	1-8-1969	0.09
9	Government business for the week commencing the 4th August, 1969.	Shri K. Raghuramaiah	1-8-1969	0.13.
*10	Strike situation in the Jute industry	Shri Bali Ram Bhagat.	5-8-1969	0.02
11	Appointment of a Committee of Enquiry in connection with the murder of Shri Din Dayal Upadhyaya.	Shri Y. B. Chavan	5-8-1969	0.02
12	Reported attack on a Harijan lady M.L.A. in Bihar.	Shri Vidya Charan Shukla.	6-8-196 9	0.05:

^{*}Statements were laid on the Table.

1	2 .	3	4	5
				H.M.
13	Government business for the week commencing the 11th August, 1969.	Shri K. Raghuramaiah .	8-8-1969	0.07
14	Calling off the strike in Jute industry.	Shri Bali Ram Bhagat.	11-8-1969	0.04
• 15	Clarifying the point raised in the House on the 25th July, 1969 regarding delay in laying on the Table copies of certain notifications.	Shri Vidya Charan Shukla.	11-8-1969	0.02
• 16	President Nixon's visit to India	Shri Dinesh Singh	13-8-1969	0.08
17	Government business for the week commencing the 18th August, 1969.	Shri K. Raghuramaiah.	14-8-1969	0.04
18	Government business for the week commencing the 25th August, 1969.	Shri K. Raghuramaiah .	22-8-1969	0.12
19	Setting up of a Commission of Inquiry to go into the lapses, improprieties and acts of commission and omission re- ferred to in the Industrial Licensing Policy Inquiry Committee's reports.	Shri K. V. Raghunatha Reddy.	29-8-1969	0.0-
20	Cotton price policy for the cotton year 1969-70.	Shri Bali Ram Bhagat.	30-8-1969	0.03
•	Statements were laid on the Table.			
	(ii) Statement und	ler Rule 199		<u> </u>
	Subject Name of Member	who made statement pertinent thereto	Date	Time taken
				H. M.
o	gnation from the Office Shri Morarji R f the Deputy Prime Desai. Minister.	. Shrimati Indira Gandhi (Prime Minister)		0.12

(iii) Correcting information under Direction 16

Sl. N o.	Brief Subject	Name of Minister	Date	Time taken
1	2	3	4	5
				н. м.
I	Correcting the answer given on the 17th December, 1968 to supplementaries on Starred Question No. 787 regarding Foreign Exchange earned by Bhilai Steel Plant.	Shri Krishna Chandra Pant	22-7-69	0.01
2	Correcting the answer given on the 16th May, 1969 to a supplementary on Starred Question No. 1742 regarding deterioration in standard of sports.	Shri Bhakt Darshan	25-7-1969	0.01
3	Correcting the answer given on the 14th May, 1969 to a supplementary on Starred Question No. 1684 regarding pensions to widows of soldiers killed in war.	Shri M. R. Krishna	6-8-69	0.03
4	Correcting the answer given on the 8th April, 1969 to Starred Question No. 960 regarding investment in the Ophtha- lmic Glass Project, Durgapur of the National Instruments Limited, Calcutta.	Shri Fakhruddin Ali Ahmed	12-8-1969	0.01
5 .	Correcting the answer given on the 5th August, 1969 to the supplementaries on Starred Question Nos. 331, 345	Shri Fakhruddin Ali Ahmed	26-8-69	0.01
*	and 357 regarding the manufacture of tractors.			
6	Correcting the answer given on the 28th August, 1969, to a supplementary on Starred Question No. 784 regarding decontrol of sugar.	Shri Jagjivan Ram	30-8-69	0.01

22. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time	taken	Percentage to the total time
,	н	M.	
ADJOURNMENT MOTIONS	2	20	1.3
BILLS—			
(a) Government Bills(b) Private Members' Bills	69 5	24 11	1.9 39.0
BUDGET—			
(a) Railway Budget	3 1	42 09	2.I 0·7
CALLING ATTENTION NOTICES (Rule 197)	11	48	6.6
DISCUSSIONS— (a) Half-an-Hour Discussions (Rule 55) (b) Short Duration Discussions (Rule 193).	7 6	59 48	4·5 3·8
MOTIONS— Motions (Rules 191 & 342)	11	05	6.2
QUESTIONS .	30	51	17.3
RESOLUTIONS— (a) Statutory Resolutions	•		
(b) Private Members' Resolutions.	7	10	4.0
STATEMENTS (Rules 199, 357, 372 and 377 and Direction 16)	3	25	1.54
OTHER MATTERS, such as Papers laid on the Table, Questions of Privilege, Obituary References, etc	17	18	. 9.7
Total	178	10	100.0

^{*}Joint discussion took place on Statutory Resolutions [Vide statement 19(i) pp. 31-32] and motions for consideration of the connected Government Bills. Time taken on joint discussion on these items has been shown under Government Bills.